

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00110/2017

DATED THIS THE 3<sup>rd</sup> DAY OF APRIL, 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

1.Baby John A  
Aged about 50 years,  
Working as Chief Loco Inspector/DSL,  
South Western Railway,  
Hubballi: 580 023

2.C.Jayakumar,  
Aged about 51 years,  
Working as Chief Loco Inspector/DSL,  
South Western Railway,  
Hubballi: 580 023

3.T.Madhavaraj,  
Aged about 49 years,  
Chief Loco Inspector/DSL/SWR/Hubballi:  
Now Working as Asst. Manager,  
Oeration Control Centre,  
Bangalore Metro Rail Corporation Ltd.,  
Baiyyappanahalli,  
Bengaluru.

4.AM.Rajesh,  
Aged about 51 years,  
Working as Chief Loco Inspector/DSL/SWR/Hubballi:  
South Western Railway,  
Hubballi: 580 023

5.Shahul Hamid  
Aged about 41 years,  
Working as Chief Loco Inspector/DSL/SWR  
Castle Rock Railway Station,  
South Western Railway,  
Castle Roack, Karwar District.

6.K.Jithosh,  
Aged about 45 years,  
Working as Chief Loco Inspector/DSL/SWR  
Castle Rock Railway Station,  
South Western Railway,  
Castle Roack, Karwar District.

7.Jaya Pandi,  
Aged about 49 years,  
Working as Chief Loco Inspector/DSL  
Mysore Division.  
South Western Railway,  
Mysore

...Applicants

(By Dr.S.Iqbal Ahmed ..... Advocate)

Vs.

1.Union of India,  
Represented by The General Manager,  
South Western Railway,  
New General Manager's Office,  
Gadag Road, Hubballi: 580 023

2.The Chief Personnel Officer,  
South Western Railway,  
1<sup>st</sup> Floor,  
New General Manager's Office,  
Gadag Road, Hubballi: 580 023

3.Sri G.Nagaraju,  
Loco Pilot/Mail  
Office of the Chief Crew Controller,  
Platform No.1  
KSR Bengaluru Railway Station,  
Bengaluru. 560 023

4.Sri Ramesh B.Katti,  
Chief power Controller,  
Control Office,  
Office of the DRM,  
South Western Railway,  
Mysore Division.  
Mysore

...Respondents

(By Shri.J.Bhaskar Reddy... Railway Counsel for R1 &2)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Learned counsel for the applicants files a memo to withdraw the OA because he needs to file a better OA. Allowed. Liberty granted. OA disposed off as withdrawn. No order as to costs.

(CV.SANKAR)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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